

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 844/99

New Delhi this the 4th day of October 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastray, Member (A)

Shri Raja Ram,
S/o Shri Dan Sahai,
R/o 333, Sector-III,
Type-III Quarters,
Sadiq Nagar, New Delhi-110049.

...Applicant

(By Advocate: Shri H.L. Taneja with
Shri G.B. Tulsiani)

Versus

1. Chief Secretary,
Govt. of National Capital
Territory of Delhi
Old Secretariat, Delhi.
2. Secretary,
Govt. of National Capital
Territory of Delhi,
Old Secretariat, Delhi.
3. Director of Education,
Govt. of National Capital
Territory of Delhi
Old Secretariat, Delhi.

...Respondents

(By Advocate: Shri S.K. Gupta)

ORDER (Oral)

By Reddy, J.-

Heard the counsel for applicant and the
respondents.

2. The applicant is presently working as
P.G.T. in Delhi Administration. It is the grievance
of the applicant that the case for promotion to the
post of Vice-Principal was not considered only on the
ground that there are adverse remarks in the ACRs of
the year 1996-97. The applicant challenges the said
adverse remarks which were alleged to have not been
communicated to him and hence it cannot be said that

(6)

the adverse remarks can be taken into consideration. Learned counsel for respondents fairly concedes that the adverse remarks for the year 1996-97 have been expugned. He also submits that the applicant is now entitled for consideration for promotion to the post of Vice-Principal in accordance with law.

3. In view of the above submission made by the learned counsel for respondents, the OA is disposed of directing the respondents to consider the case of the applicant for promotion to the post of Vice-Principal from the date on which the applicant's juniors have been promoted and treating the ACRs for the years 1996-97 as having been expugned and that there were no adverse remarks for 1996-97 and grant all consequential benefits to the applicant in accordance with law.

4. O.A. is accordingly disposed of. No costs.

Shanta

(Mrs. Shanta Shastry)
Member(A)

Rajagopala Reddy

(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.